

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 17 of 2018

IN THE MATTER OF:

Matrimony.com Ltd.

...Appellant

Vs

CCI & Ors.

....Respondents

Present:

For Appellant: Mr. Yaman Verma, Mr. Aman Singh Sethi, Ms. Chandni Anand and Mr. Anand Venkatramani, Advocates.

For Respondents: Ms. Neha Mishra, Mr. Ishan Arora and Ms. Aayushi Mishra, Advocates for CCI.

Dr. Abhishek Manu Singhvi and Mr. Arun Kathpalia, Sr. Advocates with Ms. Hemangini Dadwal, Mr. Aakarsh Narula, Ms. Ketki Agrawal, Ms. Tanaya Sethi and Ms. Gayatri Pradhan, Advocates for Google.

With

Competition Appeal (AT) No. 18 of 2018

IN THE MATTER OF:

Google LLC. & Ors.

...Appellants

Vs

CCI & Ors.

....Respondents

Present:

For Appellants: Dr. Abhishek Manu Singhvi and Mr. Arun Kathpalia, Sr. Advocates with Ms. Hemangini Dadwal, Mr. Aakarsh Narula, Ms. Ketki Agrawal, Ms. Tanaya Sethi and Ms. Gayatri Pradhan, Advocates for Google.

For Respondents: Ms. Neha Mishra, Mr. Ishan Arora and Ms. Aayushi Mishra, Advocates for CCI.

Mr. Yaman Verma, Mr. Aman Singh Sethi, Ms. Chandni Anand and Mr. Anand Venkatramani, Advocates Matrimony.com

ORDER

03.03.2020: At the request of learned counsels for the parties, the matter is adjourned for hearing on **17th April, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/nn